

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA

UNSTARRED QUESTION NO. 2413

TO BE ANSWERED ON THE 3RD AUGUST, 2021

CROP DAMAGE DUE TO HEAVY RAINS/FLOODS

2413. SHRIMATI POONAM MAHAJAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) the total loss of crops/paddy/vegetables due to heavy rains/floods in various parts of the country, State-wise;
- (b) whether the State Governments have demanded any assistance to compensate for the loss suffered by the farmers; and
- (c) if so, the details thereof and the funds allocated to each State?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): State-wise details of crop area affected due to hydro-meteorological calamities/hazards during 2021-22 are given at Annexure-I. Further, it is informed that crop-wise details of crop area affected due to natural calamities are not centrally maintained.

The Primary responsibility for disaster management rests with the State Governments. The State Governments undertake assessment of damages and provide financial relief in the wake of 12 notified natural disasters, from the State Disaster Response Fund (SDRF) already placed at their disposal. Additional financial assistance is extended from the National Disaster Response Fund (NDRF) as per the established procedure in case of disaster of severe nature.

The Government of India has released the 1st installment of its share under SDRF to the States for the financial year 2021-22, as per the details given at Annexure-II.

In addition, the Government of India has introduced yield based Pradhan Mantri Fasal Bima Yojana (PMFBY) and weather based Restructured Weather Based Crop Insurance Scheme (WBCIS) from Kharif 2016 to provide financial support to farmers suffering crop loss/damage arising out of natural calamities, adverse weather incidence and to stabilize income of farmers. Comprehensive risk insurance is provided under the scheme from pre-harvesting to post-harvest losses. Under this Scheme, claims are paid to only those farmers who have insured their crops and paid their share of premium under any of the notified crop insurance scheme in the notified area/crop by the State Government. The cut-off date for enrollment under the Scheme in most of the States/Union Territories for Kharif 2021 Season is 31st July, 2021.

Annexure referred in reply to parts (a) to (c) of the Lok Sabha Unstarred Question
No. 2413 due for answer on 03.08.2021.

CROPPED AREA DAMAGED DUE HYDRO-METEOROLOGICAL CALAMITIES/
HAZARDS

S. No.	State	Cropped area damaged (in lakh ha.)
		2021-22 (provisional as on 21.07.2021)
1.	Goa	0.002
2.	Gujarat	1.490
3.	Karnataka	0.032
4.	Kerala	0.240
5.	Maharashtra	0.170
6.	Odisha	0.020
7.	Uttar Pradesh	0.070
	Total	2.024

Annexure-II

Annexure referred in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 2413 due for answer on 03.08.2021.

Allocation and Release of Funds from SDRF during 2021-22

(Rs. in crore)

S. No.	State	Allocation of SDRF			Release from SDRF
		Central Share	State Share	Total	1 st Installment
1.	Andhra Pradesh	895.20	297.60	1192.80	447.60
2.	Arunachal Pradesh	200.00	22.40	222.40	100.00
3.	Assam	617.60	68.80	686.40	308.80
4.	Bihar	1132.80	377.60	1510.40	566.40
5.	Chhattisgarh	345.60	115.20	460.80	172.80
6.	Goa	9.60	2.40	12.00	4.80
7.	Gujarat	1059.20	352.80	1412.00	529.60
8.	Haryana	392.80	131.20	524.00	196.40
9.	Himachal Pradesh	327.20	36.00	363.20	163.60
10.	Jharkhand	454.40	151.20	605.60	227.20
11.	Karnataka	632.80	210.40	843.20	316.40
12.	Kerala	251.20	84.00	335.20	125.60
13.	Madhya Pradesh	1456.00	485.60	1941.60	728.00
14.	Maharashtra	2577.60	859.20	3436.80	1288.80
15.	Manipur	33.60	4.00	37.60	16.80
16.	Meghalaya	52.80	5.60	58.40	26.40
17.	Mizoram	37.60	4.00	41.60	18.80
18.	Nagaland	32.80	4.00	36.80	16.40
19.	Odisha	1283.20	428.00	1711.20	641.60
20.	Punjab	396.00	132.00	528.00	198.00
21.	Rajasthan	1184.80	395.20	1580.00	592.40
22.	Sikkim	40.00	4.80	44.80	20.00
23.	Tamil Nadu	816.00	272.00	1088.00	408.00
24.	Telangana	359.20	120.00	479.20	179.60
25.	Tripura	54.40	6.40	60.80	27.20
26.	Uttar Pradesh	1546.40	516.00	2062.40	773.20
27.	Uttarakhand	749.60	83.20	832.80	374.80
28.	West Bengal	808.80	269.60	1078.40	404.40
	Total	17747.20	5439.20	23186.40	8873.60
